

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. C.P.(IB)-881(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Phoenix Arc Private Limited

V/s.

KLT Automotive and Tubular Products Limited

Appearance:

For the Petitioner: Adv. Rohit Gupta a/w Adv. Manswi Agarwal

For the Respondent: Adv. Pulkit Sharma a/w Adv. Rohan Agarwal

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Heard the Counsel for the parties. Parties are at liberty to file written
submission within two weeks.

List on **02.05.2024** for filing written submissions.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)